

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2574
ANSWERED ON:09.12.2014
PRIVATE DETECTIVE AGENCIES
Rao Shri Konakalla Narayana

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is planning to bring some changes in the Private Detective Agencies (PDA) Act and also to provide proper training to the private detectives/security guards by setting up of training centres and accredited institutions and conducting courses through Central Institute of PDAs; and

(b) if so, the details thereof and the time by which such training centres are likely to be setup in the country particularly in Telan- gana and Andhra Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Ministry of Home Affairs introduced the Private Detective Agencies (Regulation) Bill 2007 in the Rajya Sabha on 13.08.2007. The Rajya Sabha Secretariat on 17.08.2007 referred the Bill to the Depar- tment-related Parliamentary Standing Committee (DRPSC). The DRPSC has presented its report in both the Lok Sabha and the Rajya Sabha and recommended that the Ministry of Home Affairs may have a re-look at the provisions of the Bill in the light of the issues raised and suggestions made by it.

After examination of the issues raised by the DRPSC, it has been decided that a Committee in Ministry of Home Affairs under the Chairpersonship of Secretary (Border Management) may go into the issues raised by the DRPSC. The Committee constituted under the Chairpersonship of Secretary (BM) has finalised a draft Report, which has been circulated to the States for their views/comments on 03.11.2014.

The Bill provides that a private detective agency shall ensure imparting of such training and skills to its private detective agents as may be prescribed by the Central Government. The draft Report mentions that a separate chapter on role and functions of the Central Institution for Private Detective Agencies will be included in the Bill. The Report will be finalised after receipt of comments from all States.